



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 19.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Transfer Application No. 66/2017 Smt. Chinta Meena Vs. Prakash Chand Meena	HV. Nandwana	Vinod Kumar Sharrna
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Misc. Appeal No. S90/2017 Smt. Jyoti Sharrna Vs. Lekhraj Sharrna	J.P. Goyal	Ajay Gupta
3	Sh. Suresh Pareek, Sr. Advocate	SB Civil Writ Petition No. 16500/2017 Mahendra Singh Vs. Nahar Singh	M.M. Ranjan	Pyare Lal
4	Sh. Suresh Pareek, Sr. Advocate	SB. Cr. Revision No. 100012014.104612014 & 104712014Ranjilala Verma Vs. State	Mukesh Saini	Javed Mohd. Khan
5	Sh. Ajeet Bhandari Advocate	S.B. Cr. Revision Petition No. 163312017 Jyoti Kurnar @ Jyotik Saini	Dilip Singh Kurka	A.D. Khan, PP
6	Smt. Karnla Jain, Advocate	S.B. Civil Transfer Application No. 157/2016 Smt. Sunita Sharrna Vs. Manoj Sharrna	Kapil Gupta	Shriram Yadav
7	Sh. Vinodi Lal Mathur, Advocate	SB Cr. Revision No. 42212016 Mansoor Ahrned Vs. Smt. Jubi Khan	Timan singh	
8	Sh. O.P. Sharma II, RHS (Retd.)	SB Cr. Writ Petition No. 20412017 Sahajad Vs. Sahanaz	Mohd. Anees	Sajid Ali
9	Sh. O.P. Sharma II, RHS (Retd.)	SB Cr. Revision No. 199912017 Rarnavtar Baima Vs. Smt. Divya @ Santosh	Mahi Yadav	
10	Sh. G.P. Pandev RHS (Retd.)	SB Cr. Writ No. 9812015 Sunder Lal Vs. State	Vinmal Choudhary	RS. Shekhawat. PP
11	Sh. J.D. Sharma, RHS (Retd.)	SB Cr. Bail Cancellation No. 7712017 Manish Jain Vs. State	Dinesh Kala	Rajeev Surana
12	Mohd. Hanif RHS (Retd.)	S.B. Cr. Misc. petition No. 925/2017 Rahul Kurnar Singhal Vs. State	Dheeraj Singhal	H.S. Sinsinwar
13	Sh. Ajay Kurnar Bajpai, Advocate	SB Civil Misc. Appeal No. 130212014 Vidhya Devi Vs. Radhey Shyam	J.P. Goyal	Neeraj Sharrna
14	Smt. Nirrnala Sharma, Advocate	SB Cr. Revision Petition No. 72/2018 Gajendra Singh Vs. Smt. Sanju Kanwar	Ashvin Garg	
15	Sh. Ravi Bhojak Advocate	SB Civil First Appeal No. 47112016 Om Prakash Sonthliwal Vs. Ram Prakash Agarwal	Ashok Kurnar Pareek	Sudesh Bansal
16	Sh. S.P. Mathur, Advocate	S.B. Civil Transfer Application No. 4412016 Shree Shiv Kurnar Sharma Vs. Shrimati Sangeeta	Anant Priva Jain	Pawan Sharrna
17	Sh. Alok Garg, Advocae	SB Cr. Revision No. 13012016 Kalyan Vs. Smt. Manni	Dinesh Pareek	KS. Chandel
18	Sh. Alok Garg, Advocae	SB Cr. Revision No. 1191/2010 Kanahiyalal Kamal Vs. Smt. Anita Choudhary and Anr	Rakesh Chandel	Ravindra Singh Shekhawat
19	Sh. Ashok Sharrna, Advocate	SB Cr. Revision Petition No. 105012016 Harnid Khan Vs. Smt. Hamida Bano	Mukesh Saini	Hanish Khan
20	Sh. Vikas Jain, Advocate	SB Cr. Revision No. 1311/2015 Salirnuddin Vs. Smt. Sahida Begum	M. Aslam	S. Zakawat Ali

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17-2-18



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21	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision No. 121112017 Badriprasad Vs. State	Sriram Yadav	Jinesh Jain
22	Ms. Archana Mantri, Advocate	SB. Civil Misc. Appeal No. 324412017 Santosh Kumar Vs. Smt. Mamta	SS. Hora	Tarun Jain
23	Sh. Satish Kumar Awasthi, Advocate	SB Cr. Revision No. 117612016 Ashok Kumar Vs. Sunita	Ajay Singh Tanwar	Akhilesh Pareek
24	Sh. Sageer Ahmed Advocate	SB Cr. Revision No. 114012016 Jagdish Mehra Vs. State	Vijay Vadav	
25	Sh. Pankaj Gupta, Advocate	S.B. Cr. Revision Petition No. 635/2016 Lalit Kishore Vs. Hemlata	D.N. Sharma	Nitin Kumar Sharma
26	Ms. Anupama Chatuwedi, Advocate	S.B. Cr. Revision No. 167812017 Sunil Saini Vs. Smt. Sunita Saini	Timan Singh	Amit Dadhich
27	Sh. Bhuvnesh Sharma Advocate	S.B. Criminal Misc Petition No. 4739114 Javed Vs. State & Ors.	Mr. Ravi Kant Sharma	Mr. Manoj Kumar Choudhary
28	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No. 618312016 Santosh Nath Yogi Vs. Vishnu Bai Yogi	Ravi Kumar Kasliwal	R.S. Tanwar
29	Sh. Swaraj Sharma, Advocate	S.B. Cr. Revision No. 2167/2016 Mohd Naved Vs. Smt. Shaista	Atul Kumar Jain	Fahad Hasan
30	Sh. Swaraj Sharma Advocate	S.B. Cr. Writ No. 307/2017 Pritiben Patel@Priti Patel Vs. State	Anuroop Singhi	Rinesh Gupta
31	Sh. Manoj Sharma Advocate	S.B. Cr. Revision No. 4612017 Dayaram Bairwa Vs. Smt. Marju Devi	Sandeep Jain	TR. Meena
32	Sh. Suneel hi Advocate	S.B. Cr. Revision Petition No. 851/2017 Rohit Vs. Kanchan	Vipul Jain	Ram Ratan Gurjar, PP
33	Sh. J.P. Gupta, Advocate	S.B. Cr. Revision No. 13312016 Dejling Valley Hotel & Resort Vs. State	Rajneesh Gupta	RS. Shekhawat, PP
34	Sh. Ashwani Chobisa, Advocate	SB Civil Transfer Application No. 183/2017 Smt. Rashmi Sharma Alias Prabha Sharma Vs. Arvind Kumar	Prateek Sharma	Mahendra Verma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial family disputes – divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

Full Time Secretary, RHCLSC

Mediation Centre,
Rajasthan High Court
Jaipur



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Cause List Date 20.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) SC. Mittal	SB Cr. Revision No. 173512016 Manish Vs. Smt. Meenakshi & Ors.	Sudarshan Laddha	
2	Hon'ble Mr Justice (Retd.) SC. Mittal	S.B. Cr. Misc. Petition No. 407412012 Rishi Pal Sharma Vs. State	Rahul Sharma	R.S. Shekhawat, PP
3	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Cr. Misc. Petition No. 665712017 Lalita Sharma Vs. State	Deepak Soni	P.L Sharma
4	Sh. GK Gare, Sr. Advocate	SB Cr. Revision Petition No. 1601/2015 Mohammed Ashfaq Quershhi Vs. Smt. Mehreen Bano	Mohammed Anees	Rizwan Ahmed
5	Sh. Vinodi Lal Mathur, Advocate	SB Cr. Revision Petition No. 48612017 Smt. Bindiya@ Uma	Mukesh Saini	Ashvin Garg
6	Sh. D.S. Vasistha, RHS (Retd.)	SB Civil Second Appeal No. 250/1997 Chandri Vs. Fondya	Ganesh Meena	Ajit Maloo
7	Sh. Ramavatar Sharma, RHS (Retd.)	S.B. Cr. Revision No. 131312014 Jawahar Singh Vs. Smt. Gyaso Devi	NK Singhal	
8	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Appeal No. 212015 Ajaymeru Housing Development Pvt. Ltd. Vs. M/s Rama Handicrafts	Najeeb A. Khan	RK Daga
9	Smt. Madhuri Singh, Advocate	SB Cr. Revision No. 140312017 Waseem Ahamad Vs. Smt. Nisha Bano	Mohammad Anees	
10	Smt. Madhuri Singh Advocate	SB Cr. Revision Petition No. 182912017 Sanjay Kumar Vs. Veerta Sharma	Pushpraj Solanki	Ram Ratan Gurjar,PP
11	Sh. Ajay Kumar Bajpai, Advocate	SB. Cr. Revision No. 69/2015 Dhanraj Vs. Manisha	Brijendra Singh Kachhawal DN. Sharma	Nitin Kumar Sharma
12	Sh. Ajay Kumar Bajpai , Advocate	SB Cr. Revision No. 46412017 Roopraj Mehra Vs. Smt. Suman Mehra	Ishwar Tiwari	Jitendra Pandey
13	Ms. Anita Agarwal Advocate	S.B. Cr. Revision No. 982/2017 Firoj Khan Vs. Afasana	Koshlesh Kumar	
14	Sh. Swaraj Sharma, Advocate	S.B. Cr. Revision Petition No. 172212017 Mukesh Kumar Saini Vs. Smt. Seema Saini	Mahendra Sharma	
15	Sh. Swaraj Sharma, Advocate	SB Cr. Revision Petition No. 1297/2016 Hemant Vs. Asha	Jagdish Singh Choudhan	Rohan Jain
16	Sh. Vikas Jain, Advocate	SB. Civil Misc. Transfer Application No. 8712017 Smt. Urmila Vs. Lokesh Kumar Sharma	Arun Singh Shekhawat	Neeraj Kumar Sharma
17	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 615012017 & 6147/2017 Prashant Sharma Vs. State	Rajeev Surana	Kushagra Sharma
18	Sh. Ravi Bhojak Advocate	SB. Cr. Revision No. 1110/2015 Shambhu Dayal Vs. Ram Prasad	Sanjay Yadav	RR. Gurjar, PP
19	Ms. Archana Mantri, Advocate	SB Civil Transfer Application No.08/2018 Anamika Rungta Vs. Rasbihari Rungta	Neelam Sharma	Daulat Sharma
20	Sh. Ashwani Chobisa, Advocate	SB Cr. Revision No. 22312012 Ramavtar Singh Vs. State	Gopendra Singh Shekhawat	Devendra Raghava
21	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 8212017 Smt. Indra Vs. Hansraj	SN. Soorwal	Devi Singh Choudhary

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22	Sh. PK. Kasliwal , Advocate	SB. Cr. Misc. Petition No. 4072/2017 Jatan Singh Vs. Sushila Devi	Dinesh Yadav	
23	Sh. PK. Kasliwal, Advocate	DB. Civil Misc. Appeal No. 203/2017 Bhupendra Kumar Vs. Vinita Mathur	Akanksha Saxena	Sudhindra Kumawat
24	Sh. Harikishan Sharma, Advocaee	SB. Cr. Revision No. 62212017 Puranmal Vs. Smt. Ganga Devi	Amit Sharma	
25	Sh. Ashok Sharma Avocate	SB. Cr. Revision No. 1816/2017 Vinod Singh Chuhan Vs. Smt. Meenakshi	Rohit Khandelwal	A.D. Khan, FP
26	Smt. Sumati Bishnoi, Advocate	SB. Cr. Revision No. 1930/2016 & 1991/2016 Smt. Shabnam and Ors. Vs. Rashi Aii	Timan Singh/Pooja Choudhary	Ram Ratan Gurjar, FP

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Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur